

Defective Case Register from 2025-03-10 to 2025-03-10

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/4158/2025	NAMITA PATTANAIAK	2025-03-10	1. Page No. 9 not filed. 2. Not properly indexed. 3. Annexure not mentioned in Page No. 10.
2	D-WP(C)/9702/2025	GYANESWAR SATPATHY	2025-03-10	1-COURT FEE IS DEFICIENT. D. F. Court fee Rs 6/- to be paid on petition
3	D-CMP/9724/2025	DR.KEDARNATH TRIPATHY	2025-03-10	8-CAUSE TITLE NOT IN ORDER. Status of parties in court below be furnished. (ii) Neat copy of pg.no.42 be filed.
4	D-BLAPL/7221/2025	KRUSHNA CHANDRA DASH	2025-03-10	Nomenclature not furnished in V.Nama.
5	D-WP(C)/9434/2025	RAJALAXMI BISWAL	2025-03-10	Postal Address of OP No 3 seems to be wrong. 2. complete address of OP No 5 not Mentioned. 3. Neat and Legible Copy of Annexure 2 series be filed.
6	D-ABLAPL/7301/2025	RESHMA BEHERA	2025-03-10	14-NOT PROPERLY INDEXED. Page marking no correct in petition ,index and Book mark.
7	D-ABLAPL/7225/2025	SANJIB MOHANTY	2025-03-10	As per index, Annexs.3 and 5 described in the petition not tally .
8	D-BLAPL/7246/2025	MANORANJAN PADHY	2025-03-10	Nomenclature not furnished in V.Nama.
9	D-WP(C)/9678/2025	JYOTI RANJAN KHUNTIA	2025-03-10	Annex.3 has been typed as annex.2 at page 5 of the petition.
10	D-MACA/9493/2025	PRATAP CHANDRA CHHINCHANI	2025-03-10	1. After page no. 18 one page is not paginated
11	D-WP(C)/9368/2025	ABHILASH MISHRA	2025-03-10	Paragraphs of writ petition not correctly numbered.
12	D-CMP/9504/2025	OMPRAKASH MOHAPATRA	2025-03-10	8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED The opposite parties 2,3 and 4 before the lower appellate court in CMA 14 of 2023 are not made parties to this case. C.Copy of impugned order not filed
13	D-CMAPL/9754/2025	RAMESH CHANDRA SWAIN	2025-03-10	This may be registered as CRLMA
14	D-ABLAPL/7240/2025	RAMANI KANTA PATTANAIAK	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.23 and 24 not neat and legible.
15	D-BLAPL/7310/2025	BYOMAKESH TRIPATHY	2025-03-10	.Receipt Showing Serv.copy To cg not Filed.
16	D-MACA/9759/2025	SUDARSAN BEHERA	2025-03-10	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT.

				1.D.C.fee of Rs.768/- to be paid. 2.AU Fee Rs.1.10p/- to be paid
17	D-WP(C)/9443/2025	SHASHI BHUSAN JENA	2025-03-10	1-COURT FEE IS DEFICIENT. 1. Court fee of Rs.72/- payable, Rs.60/- paid, Rs.12/to be paid.2. Paragraphs not correctly mentioned in the declaration part of the affidavit in the I.A. petition
18	D-WP(C)/9431/2025	KIRAN KUMAR PATEL	2025-03-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Detailed address of op no 2 and 3 not furnished. 2. Copy be served on counsel for Railway on behalf of OP No 2 and 3
19	D-WP(C)/9662/2025	SISIR DAS	2025-03-10	Placement of impugned order not correctly mentioned in prayer of wp(c)
20	D-WP(C)/9665/2025	AKSHYANGSHU SEKHAR NANDY	2025-03-10	.Petition not correctly addressed to Honorable Court
21	D-WP(C)/9519/2025	SUDEEP KUMAR SARANGI	2025-03-10	1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.The age and the name of father of the petitioner in vakaltnama not furnished.
22	D-WP(C)/9596/2025	MADHUSUDAN JENA	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 15 47 and 49 not Neat and Legible. 2. Hologram of RS 50/- not affixed in the V.NAMA. 3. In DECLARATION paragraphs not properly filled up
23	D-WP(C)/9358/2025	BHABA RANJAN KAR	2025-03-10	Paragraphs of writ petition not correctly numbered.
24	D-ABLAPL/7336/2025	JAYAKRISHNA MOHAPATRA	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
25	D-BLAPL/7307/2025	SRIKAR KUMAR RATH	2025-03-10	1. G.R. no , not correct in cause title and date of FIR.not furnished in date chart and also petition.
26	D-WP(C)/9437/2025	RAJALAXMI BISWAL	2025-03-10	Page no 15 to 24 not neat and legible
27	D-WP(C)/9570/2025	GAJENDRANATH ROUT	2025-03-10	A.fee of Rs.1.10p not paid on c.copy of Annexure-5.
28	D-WP(C)/9520/2025	DEVAVRAT DEVESH	2025-03-10	List of dates and events not alphabetically paginated.
29	D-WP(C)/9346/2025	SULOCHANA PATRO	2025-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
30	D-WP(C)/9408/2025	KUNAL KUMAR SWAIN	2025-03-10	1. Age of OP No 3 4 and 5 not mentioned.

31	D-OTAPL/9513/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-03-10	In I.A.no.61 of 2025 in cause title Annexure number not correctly furnished.Page no.328 not neat and legible.
32	D-CRLA/7189/2025	DR.SIMANCHALLA RANJIT	2025-03-10	May be regd. as Criminal revision.
33	D-CRLMC/7021/2025	MANAS RANJAN KHATUA	2025-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-BLAPL/7311/2025	JUGALA KISHORE PANDA	2025-03-10	F.I.R.detailed slip not filed.
35	D-ABLAPL/7316/2025	RUCHI RAJGARHIA	2025-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Code no., not furnished in index. 2.paragraphs of the petition not correct in declaration of affidavit
36	D-WP(C)/9986/2025	LAXMIKANTA MOHANTY	2025-03-10	Paragraphs of writ petition not correctly numbered.
37	D-ABLAPL/7325/2025	CHANDAN SAMANTARAY	2025-03-10	1. As per index annexs. are not furnished in the petition. 2.Date of FIR not correct in date chart.
38	D-BLAPL/7234/2025	JUGALA KISHORE PANDA	2025-03-10	Nomenclature not furnished in V.Nama.
39	D-CRLMC/7304/2025	SATYAJIT MOHAPATRA	2025-03-10	1. PS number not correctly furnished in line no.7 at page no.4.
40	D-WP(C)/9436/2025	RAJALAXMI BISWAL	2025-03-10	Page no 15 to 22 not neat and legible.
41	D-ABLAPL/7335/2025	JAYAKRISHNA MOHAPATRA	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible.2. Welfare fee of Rs.50/- not paid on V.nama
42	D-BLAPL/7292/2025	AMULYA RATNA PANDA	2025-03-10	FIR details not furnished.
43	D-ABLAPL/7177/2025	BHABANI SANKAR MISHRA	2025-03-10	Index shows Bail Application instead of ABail Application.
44	D-CRLREV/7314/2025	DIBYAJYOTI SAHOO	2025-03-10	1.Copy of Trial Court Judgement / Order dt 22.12.2024 not filed put up for SR after filing of trial court order dt 22.12.2024
45	D-CRLREV/7321/2025	MD.G.MADANI	2025-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-BLAPL/7270/2025	DURGAPRASAD S.MALLICK	2025-03-10	14-NOT PROPERLY INDEXED. V. nama not mentioned in index.
47	D-ABLAPL/7343/2025	AKSHAYA KUMAR SUBUDHI	2025-03-10	Name of Parties not mentioned in V.Nama. 2..Petition not correctly addressed to Honorable Court

48	D-WP(C)/9539/2025	BHARAT BHUSAN ROUTRAY	2025-03-10	Date of annex.3 mentioned at page 4 not tally to annex.3 as annexed.
49	D- BLAPL/7300/2025	PRANAYA KUMAR MAHARAJ	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. SPL. Leave appl. (cr)5954/2023 in ref. certificate , not tally with FIR details.2. Year of the T.R no. in rej.order not tally with para.1 of petition.3. page nos. 24 and 28 are partially neat.
50	D-WP(C)/9430/2025	RAJALAXMI BISWAL	2025-03-10	Annexure 2 series not neat and legible
51	D- ABLAPL/7192/2025	SOUMYA RANJAN DAS	2025-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
52	D-WP(C)/9384/2025	C. ANANDA RAO	2025-03-10	.Petition not correctly addressed to Honorable Court
53	D- CRLMC/7062/2025	RANJAN KUMAR ROUT	2025-03-10	certified copy of FIR / charge sheet and no document in support of S.T.case no., not filed.
54	D- CRLMC/7056/2025	PRABODHA CHANDRA NAYAK	2025-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-WP(C)/9565/2025	SHASHI BHUSAN JENA	2025-03-10	I.A. is not correctly page marked.2,Some of the petitioners have executed vakaltnama vide separate sheets which is not accepted and signed by counsel.
56	D-WP(C)/9473/2025	DILIP KUMAR SAHU	2025-03-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Page Nos.10,19,20, 21,22 Are Not Legible.
57	D- BLAPL/7318/2025	DEBASIS MISHRA	2025-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.As per rejection order under Annexure-2,the name of the Lower Court not reflected in the cause title
58	D- CRLMC/7059/2025	SATYABRATA DASH	2025-03-10	Annexure -3 reflected twice in petition .
59	D- ABLAPL/7193/2025	LAXMINARAYAN RAYATSINGH	2025-03-10	As per standing order no-3 dated 9.7.24 the name of the victim/informant mentioned in the petition copy. Then S.R will be made.
60	D- ABLAPL/7331/2025	BISWOJEET LENKA	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.28 and 29 not neat and legible.
61	D- ABLAPL/7205/2025	BHARAT BHUSAN ROUTRAY	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of execution not furnished in V.Nama.
62	D-WP(C)/9435/2025	RAJALAXMI BISWAL	2025-03-10	Page no 15 to 22 not neat and legible.
63	D- CRLREV/7317/2025	PRAVAT KUMAR DAS	2025-03-10	1.Copy of Trial Court Judgement / Order judgment dt 1.9.2022 not filed 2. year of c.t.

				case number not correctly furnished in para-1 of revision.
64	D-WP(C)/9486/2025	MANAS RANJAN KHATUA	2025-03-10	DEFICIT COURT FEE OF RS.24/ TO BE PAID ON CAUSE TITLE OF WRIT PETITION
65	D-WP(C)/9594/2025	SAUBHAGYA KETAN NAYAK	2025-03-10	1. Annexure -6 not Neat and Legible.
66	D-MACA/9761/2025	SUDARSAN BEHERA	2025-03-10	1.D.C. f. Rs. 766/- not paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 1.10/- to be paid.
67	D-CMAPL/9601/2025	ADV.	2025-03-10	1.C.copy of dismissal not filed
68	D-ABLAPL/7255/2025	SATYA NARAYAN MISHRA 4	2025-03-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
69	D-RVWPET/9438/2025	ASWINI KUMAR DASH	2025-03-10	Place it after filing of impugned order
70	D-BLAPL/7136/2025	SURYAKANTA DWIBEDI	2025-03-10	1.Averment of serial number not properly mentained in the petition alongwith declaration .
71	D-BLAPL/7279/2025	RONALISHA PRADHAN	2025-03-10	Relationship of deponent with petitioner wrongly mentioned in vernacular certificate.
72	D-CRLMP/6973/2025	KEDAR CHANDRA SARANGI	2025-03-10	8-CAUSE TITLE NOT IN ORDER. Address of OP 5 is not adequate
73	D-ABLAPL/7172/2025	DHIRENDRA KUMAR MOHAPATRA	2025-03-10	As per Rejection order no-3 dated 9.7.24 the name of victim/informant mentioned in the petition copy.Then S.R will be made.
74	D-RVWPET/9503/2025	ADV.	2025-03-10	1.A.Memo not filed 2. Status of the Parties not furnished 3.Provision of Law not correctly furnished
75	D-BLAPL/7184/2025	JADUNATH PRADHAN	2025-03-10	AS per standing order no-3 dated.9.7.24 the name of the victim/informant mentioned in the petition copy.Then S.R will be made.
76	D-ABLAPL/7337/2025	JAYAKRISHNA MOHAPATRA	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of FIR not tally with Index.D.Fee of OSBC Rs.50/- not paid in the v.nama.
77	D-ABLAPL/6931/2025	SAMARENDRA BAHADUR	2025-03-10	Name of the prosecutrix/ Informant shall not be reflected in the petition.
78	D-RSA/9632/2025	TAPAN KUMAR MOHANTY	2025-03-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 06 days 2. Court Fee Rs.209.25 payable Not Paid 3..R-7 being Major in the Lower Appellate Court be corrected in this Appeal
79	D-ABLAPL/7182/2025	SUKANTA KUMAR NAYAK (2)	2025-03-10	NEAT COPY OF PAGE NO 10 TO BE FILED
80	D-BLAPL/7260/2025	SANJUKTA MUNDA	2025-03-10	.Petition not correctly addressed to Honorable Court
81	D-WA/9339/2025	DIPTI RANJAN BHOKTA, (C.G.C.)	2025-03-10	page No.71(Anx-10)date of order not tally with Index (Anx-10).

82	D-ABLAPL/7333/2025	SURENDRA KUMAR BISWAL	2025-03-10	1.Subject code incorrectly mentioned in Assessment slip.
83	D-CRLA/7291/2025	JYOTIRMAYA SAHOO	2025-03-10	1.Court Fee Of Rs. 6/- not paid 2.Copy not served on (S.C.) Vigilance.
84	D-BLAPL/7242/2025	ASHOK KUMAR JENA	2025-03-10	As per Rejection order the name of Lower Court and the case no not mentioned.
85	D-WP(C)/9391/2025	ATMAJIT MANMITH DAS	2025-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page 18 to 21 not legible
86	D-BLAPL/7129/2025	PABITRA KUMAR PAIK	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Honble Court not mentioned in the cause title.Name of the adv not mentioned capital letter in the v.nama.
87	D-WP(C)/9567/2025	BHABANI PRASAD MOHANTY	2025-03-10	Copy not served on S.C. (C.T and G.S.T.)
88	D-BLAPL/7241/2025	ALOK KUMAR DAS	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 not legible and page 18 not neat.
89	D-ABLAPL/7190/2025	SOUMYA RANJAN DAS	2025-03-10	DOCUMENT SHOWING G R CASE NO 166 OF 2025 NOT FILED
90	D-LAA/8471/2025	SUSHANTA KUMAR JOSHI	2025-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.f. Rs.9422/- not paid. 2.Being aggrieved not correctly furnished in the Appeal. 3. At page no. 7 1st and 2nd lines left blanks.
91	D-WP(C)/9597/2025	GOPINATH MISHRA	2025-03-10	1.The name opp.parties in vakaltnama not correctly furnished.2.The age pf the petitioner in vakaltnama not furnished.3.The age of opp.party No.3 not furnished
92	D-WP(C)/9541/2025	BHABANI PRASAD MOHANTY	2025-03-10	.Receipt Showing Serv.copy To ct not Filed.
93	D-WP(C)/9475/2025	RASHMI KANTA ACHARYA	2025-03-10	1.Page Marked from 17 to 20 Not In Order.
94	D-BLAPL/7230/2025	JUGALA KISHORE PANDA	2025-03-10	Nomenclature not furnished in V>Nama.
95	D-ABLAPL/7280/2025	SIDDHARTHA SAMAL	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 and 11 not legible. 2..Petition not correctly addressed to Honorable Court
96	D-ABLAPL/7220/2025	ARJUNA CHARANA BEHERA	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos . 8 and 9 not neat.
97	D-OTAPL/9534/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-03-10	1. Annexure number not correctly furnished in cause title of the I.A. no.63 / 2025.
98	D-ABLAPL/7345/2025	SURESH KUMAR PANDA	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 10 not legible.
99	D-WP(C)/9624/2025	BISWAJIT RANJAN TRIPATHY	2025-03-10	Page from 11 to 17 not legible
100	D-BLAPL/7185/2025	TUKUNA KUMAR MISHRA	2025-03-10	Fathers name of the petitioner no-2 not mentioned in the cause title.
101	D-WP(C)/9441/2025	SHASHI BHUSAN JENA	2025-03-10	Paragraphs not correctly mentioned in the declaration part of the affidavit in the I.A. petition.
102	D-BLAPL/7313/2025	JUGALA KISHORE PANDA	2025-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject code not correctly furnished in Assessment slip and Index.2. P.R.detailed in BLAPL No.12618 of 2024 not furnished. 3.Annexure-3 not marked on the file and not page marked.
103	D-CMP/9729/2025	KISHORE KUMAR MISHRA	2025-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 15-ALL PAPERS NOT PROPERLY SIGNED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Occupation of deponent not stated,(ii)Status of parties in trial court be mentioned, (iii)Prayer made in cmp not signed, (iv)C.Copy of order under anx.4 be filed, (v)IA not correctly addressed (vi).Petition not correctly addressed to Honorable Court
104	D-ABLAPL/7204/2025	PURNA CHANDRA MOHARANA	2025-03-10	Age of the petitioner not tally with cause title and affidavit.Page 12 to 15 not neat.
105	D-RSA/9639/2025	DEEPALI MAHAPATRA	2025-03-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 373 days
106	D-CRLA/7319/2025	NIKUNJA KUMAR ROUT	2025-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-WP(C)/9445/2025	JAYDEEP PAL	2025-03-10	Deficit court fee of Rs. 108/- to be paid
108	D-CRLMP/7010/2025	SOMANATH MISHRA	2025-03-10	Neat page no.31 be filed
109	D-WP(C)/9461/2025	SANGRAM KESHARI ROUT	2025-03-10	Hollogram Rs 50/- to be paid on Vnama
110	D-WP(C)/9595/2025	JUDHISTHIR SAHOO	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Detailed and Complete Address of OP No 3 and 4 not furnished. 2.LAA welfare fee Rs 10/- and Hologram Rs 50/- not affixed in V.NAMA

111	D-WP(C)/9388/2025	C. ANANDA RAO	2025-03-10	.Petition not correctly addressed to Honorable Court
112	D-WP(C)/9397/2025	SOMA PATNAIK	2025-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration para not properly filled up. 2. page no 19 not legible. 3. Age of the petitioner not tally with the Cause Title as well as Affidavit
113	D-RVWPET/9735/2025	AMITAV TRIPATHY	2025-03-10	Place it after filing of C.copy of impugned order and C.Fee paid in the RSA
114	D-CRLMC/7067/2025	PRANAYANEE DASMOHAPATRA	2025-03-10	1. As per Index, Annexure-2 not described in the petition.2.As per index,Annexure-1 and 2 not properly placed on record and page marked.Put up for further S.R.after properly page marked in Index and petition.
115	D-WP(C)/9196/2025	DEBA PRASAD MISHRA	2025-03-10	.Receipt Showing Serv.copy To ct not Filed.
116	D-ABLAPL/7330/2025	AKSHAYA KUMAR BISOI	2025-03-10	NOT FILED DOCUMENT SHOWING G R CASE NO 441 OF 2025 NOT FILED
117	D-ABLAPL/7327/2025	HIMANSU SEKHAR SATAPATHY	2025-03-10	As per FIR details, ref. certificate not tally.
118	D-RSA/9622/2025	TAPAN KUMAR MOHANTY	2025-03-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
119	D-WP(C)/9511/2025	SUBAS CHANDRA DAS	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 10 not neat.
120	D-CRP/6835/2025	TUSAR KUMAR MISHRA	2025-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The page Nos. in annexures are not tally with the index
121	D-CRLA/7165/2025	SUJIT KUMAR SAHU	2025-03-10	1. IA for condonation of delay filed but some other trial case has been referred in the prayer 2.Legible copy of page 59 be filed(ii)Identity of victim be not disclosed(iii)Name of father of deponent not stated
122	D-ABLAPL/7268/2025	PRASANT KUMAR BARIK	2025-03-10	.DOCUMENT SHOWING 2(a)CC 171 of 2025 not filed
123	D-WP(C)/9383/2025	PRABODHA CHANDRA NAYAK	2025-03-10	1. IA not correctly addressed. 2..Petition not correctly addressed to Honorable Court
124	D-CRLMC/6963/2025	ASWINI KUMAR DASH	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of copy of order not tally with Index vide annex-2.D.Fee of OSBC Rs.50/- not paid.
125	D-ABLAPL/7239/2025	GOKHA BEHERA	2025-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1.Relationship of the deponent on affidavit (item No.2) does not tally with cause title.
126	D-WP(C)/9488/2025	RAMA CHANDRA JENA	2025-03-10	THE NAME OF OPP.PARTIES NOT CORRECTLY FURNISHED IN VAKALATNAMA
127	D-ABLAPL/7156/2025	MANAS KUMAR CHAND	2025-03-10	Petitioner No 1 Nihar Ranjan Das in FIR Nihar Das and Petitioner No 2 Nirmal Chandra Das in FIR Nirmal Das. differences are to be reconciled.
128	D-WP(C)/9608/2025	PARSURAM MOHAPATRA	2025-03-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-2 is not correctly page marked.2.Xerox attested copy of order under Annexure-1 filed But free copy there of not filed.
129	D-CRLMC/7108/2025	DURGA DAS ROY	2025-03-10	1. Annexures are not mentioned in the CRLMC petition. Put up for SR after the above defect .
130	D-WP(C)/9380/2025	C. ANANDA RAO	2025-03-10	WRIT PETITION AND I.A NOT CORRECTLY ADDRESSED TO HONORABLE COURT.
131	D-WP(C)/9403/2025	AMIT PRASAD BOSE	2025-03-10	Date of annex. 1 not correct in prayer.
132	D-OTAPL/9566/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-03-10	1. Annexure number not correctly furnished in cause title of I.A. no.65 / 2025.
133	D-CMP/9470/2025	ASISH MISHRA	2025-03-10	8-CAUSE TITLE NOT IN ORDER. Plaintiff No.3 and defendant No.1 in C.S. 149 of 2005 are not made parties to this case
134	D-WP(C)/9490/2025	PRNOY MOHANTY	2025-03-10	Age of opp.party No.5 not furnished
135	D-WP(C)/9398/2025	DILLIP KUMAR RAY	2025-03-10	Declaration paragraphs 1 to 7 wrongly stated in place of 1 to 12.
136	D-BLAPL/7209/2025	SATYAJIT MOHAPATRA	2025-03-10	Age of the petitioner not tally with rejection order and cause title.
137	D-BLAPL/7284/2025	NIHAR RANJAN SAHOO	2025-03-10	Name of informant / victim should not be mentioned as per standing order . Put up for further SR.
138	D-WP(C)/9433/2025	RAJALAXMI BISWAL	2025-03-10	Annexure 2 series not neat and Legible. 2. Complete address of OP No 5 not furnished. 3. Postal address of OP No 3 seems to be Wrong
139	D-ABLAPL/7222/2025	AKSHAYA KUMAR SUBUDHI	2025-03-10	Annexuren 2 wrongly mentioned in Page no. 14.
140	D-RVWPET/9645/2025	VIVEK CHOPDA	2025-03-10	Place it after filing of C.copy of impugned order
141	D-LAA/9103/2025	AJIT KUMAR RATH	2025-03-10	1. Valuation of this Appeal is not furnished. S.R. will be made after removal of above defect.
142	D-ABLAPL/7216/2025	PARTHA SARATHI DAS	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 6 to 11 not neat.

143	D-BLAPL/7253/2025	MANORANJAN PADHY	2025-03-10	C copy of FIR and rejection order wrongly mentioned in index and Book mark.
144	D-WP(C)/9516/2025	SUBAS CHANDRA DAS	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not legible.
145	D-BLAPL/7254/2025	MANORANJAN PADHY	2025-03-10	C .copy of FIR and rejection order wrongly mentioned in index and Book mark.
146	D-WP(C)/9700/2025	CHITTA RANAJAN DAS	2025-03-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-BLAPL/7308/2025	MD ARIF KHAN	2025-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per index annex. 3 not furnished in he petition.2.Sl. no.4 of affidavit not proper.
148	D-BLAPL/7332/2025	SIDHARTHA MISHRA	2025-03-10	1.As per rejection order under Annexure-2 ,the name of the Lower court does not tally with Synopsis and Petition.
149	D-RSA/9650/2025	MAHESWAR MOHANTY	2025-03-10	1.Date of judgment in the Being Aggrieved Portion be corrected.
150	D-WP(C)/9569/2025	GAJENDRANATH ROUT	2025-03-10	A.fee of Rs.1.10p not paid on c.copy of Annexure-5.
151	D-CONTC/9514/2025	RITURANJAN CHHOTARAY	2025-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
152	D-BLAPL/7167/2025	SANGRAM KESHARI ROUT	2025-03-10	1.Logo in connection with Bar association fee Rs 50/ not affixed in V.nama.
153	D-BLAPL/7296/2025	PRATAP KUMAR MOHANTY	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIR details, date of disp. of in ref. certificate not furnished.2 page no.14 partially neat.
154	D-RSA/9713/2025	DHANANJAYA MUND	2025-03-10	1.Court Fee Rs.31185/-Payable Not Paid.
155	D-RSA/9630/2025	BHASKAR CHANDRA PANDA	2025-03-10	1.Annexures mentioned in the Prayer Portion be corrected.
156	D-CRLREV/7140/2025	SURYAKANTA DWIBEDI	2025-03-10	certificate of non filing of revision before the concerned Sessions judge not furnished
157	D-WP(C)/9517/2025	ABHILASH MISHRA	2025-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 16 partly neat
158	D-WP(C)/9427/2025	GOPINATH MISHRA	2025-03-10	1.Paragraphs of writ petition not correctly numbered.2.The name of the petitioner in affidavit not correctly mentioned
159	D-ABLAPL/7249/2025	LAMBODOR ACHARI	2025-03-10	1. Provision of Law not correctly furnished.
160	D-CONTC/9288/2025	SIDHARTH PARIDA	2025-03-10	1.The Name Of The deponent In Affidavit Does Not Tally With Declaration.
161	D-WP(C)/9432/2025	MANOJ KUMAR NAYAK	2025-03-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Page No 40 and 41 not Legible. 2. Petitioner prays more than one prayer in the writ petition. 3. No date mentioned in the CERTIFICATE and UNDERTAKING by the filing Counsel
162	D-ABLAPL/7334/2025	JAYAKRISHNA MOHAPATRA	2025-03-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible.2.Welfare fee of Rs.50/- not paid on V.nama.
163	D-CRLMP/7019/2025	SUNIL KUMAR PANDA	2025-03-10	14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . Pg.1 and 2 of Anx.1 (ii)May be regd. as RPFAM (iii)Certified copy of impugned order be filed
164	D-OTAPL/9615/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-03-10	1. Annexure number not correctly furnished in cause title of the I.A.no. 69 / 2025.
165	D-ABLAPL/7312/2025	ACHYUTANANDA PATTANAİK	2025-03-10	S/O not properly furnished in cause title, of the petitioner no.2.
166	D-BLAPL/7191/2025	TUKUNA KUMAR MISHRA	2025-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Paragraph not correctly mentioned in the affidavit.Page 12 not partial neat. 2..Petition not correctly addressed to Honorable Court
167	D-MACA/9583/2025	SATYABHUSAN DAS	2025-03-10	Put up for S.R. after filing of C.Copy of impugned judgement.
168	D-WP(C)/9402/2025	MADAN MOHAN DAS	2025-03-10	Age of petitioner nos.2 and 3 not furnished in the cause title.
169	D-WP(C)/9558/2025	JAGAJIBAN PRADHAN	2025-03-10	Date of annex.2 mentioned in the index and petition not tally to annex.2 as annexed.2.Date of annex.8 mentioned at page 6 not tally to annex.8 as annexed.
170	D-WP(C)/9870/2025	PARSURAM DAS	2025-03-10	As per annexure -2 , legal notice is dated 24 12 2024 but in index it is mentioned legal notice dated 24 ,01 ,2024 and accordingly book mark be corrected .
171	D-WP(C)/9392/2025	SOMA PATNAİK	2025-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page 35 not legible
172	D-ABLAPL/7286/2025	BIKRAM CHANDRA GHADDEI	2025-03-10	P.S.Case No not mentioned in Cause Title,Petition and Prayer.

173	D- ABLAPL/7231/2025	SOUMYA RANJAN DAS	2025-03- 10	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
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DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 10-03-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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